

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1341(CHE)/2024**

**PETITION NUMBER : CP(IB)/915(CHE)/2019**

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar  
(Liquidator) (S&S Industries and  
Enterprises Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 44(2) of Ibc, 2016 r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This is an Application seeking extension of liquidation period by 6 months from 30.05.2024 to 29.11.2024. In this case the Applicant stated that the valuation process is going on and e-auction has been scheduled.

In view of the above, the liquidation period is extended by 6 months from 30.05.2024 to 29.11.2024.

IA(IBC)/1341(CHE)/2024 is disposed off.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk